

(c) the common features of the Indian and Japanese economies which inspired the constitution of this Committee; and

(d) in what way it is expected to benefit India?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) Yes.

(b) The Committee has undertaken the organisation of translation of some Japanese material relevant to the planning process. It has also considered the formulation of a research programme in collaboration with the Japanese Committee.

(c) The constitution of the Committee was inspired by the desire to exchange information on planning methods and techniques and promote close cooperation on studies bearing on long range problems of economic development between the two countries both of which are interested in accelerating the process of development through planning.

(d) This would benefit India by making available to her the lessons of the Japanese experience and by enabling her to have a more informed perspective view of the economic relations between India and Japan, two important developing countries of the Asian region.

#### Forged Passports

- \*15. {  
 Shri R. Barua;  
 Shri M. L. Dwivedi;  
 Shri S. C. Samanta;  
 Shri Subodh Hansda;  
 Shri Raghunath Singh;

Will the Prime Minister be pleased to state:

(a) whether it is a fact that three persons were arrested at Palam on 3rd July, 1962 for carrying forged passports;

(b) if so, whether Government have been able to locate the main source of the issue of forged passports; and

(c) the details thereof?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Yes, Sir. Three persons were arrested at Palam on 3rd July, 1962. One of them was the holder of a fake British passport. The other two were endorsed in the passport as his sons. Both the latter endorsement and the U.K. validity of the passports were forged.

(b) The case is still under investigation.

(c) Does not arise.

#### Foreign Exchange and Third Plan

- {  
 Shri Harish Chandra Mathur;  
 Shri P. K. Deo;  
 Shri Narendra Singh Mahida;  
 Shri Bishanchander Sedha;  
 Shri Subodh Hansda;  
 Shri S. C. Samanta;  
 Shri B. K. Das;  
 Shri M. L. Dwivedi;  
 Shri Yashpal Singh;  
 \*16. {  
 Shri Morarka;  
 Shri Hari Vishnu Kamath;  
 Shri Sham Lal Saraf;  
 Shri Indrajit Gupta;  
 Shri Daji;  
 Shri A. K. Gopalan;  
 Shri A. V. Raghavan;  
 Shri Nambiar;  
 Shri Mohan Swarup;  
 Shri D. C. Sharma;

Will the Minister of Planning be pleased to state:

(a) the impact of foreign exchange position on Plan targets and programme for the year;

(b) whether any restrictions have been imposed and instruction issued in this regard to the State Governments and Central Ministries; and

(c) whether a statement indicating position regarding major scheme will be laid on the Table?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) and (c). The Planning

Commission is engaged in a careful appraisal of the progress of the Plan and its foreign exchange aspects. The results of the study will be placed before the House later.

(b) In addition to stress on the speedy implementation of Plan projects and the limiting of imports to absolute essentials, various restrictions have been imposed by Government on foreign travel and education abroad.

#### State Planning Boards

- \*17. { Shri Shree Narayan Das;  
Shri Morarka:

Will the Minister of Planning be pleased to state:

(a) whether State Planning Boards have been set up in the States;

(b) if so, the names of such States; and

(c) the precise nature of functions assigned to them?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) and (b). Orissa has recently set up a State Planning Board. The proposal is under consideration in other States.

(c) The functions of the Orissa Planning Board are:

- preparation of a long-term or 15-year development plan;
- conduct of studies and surveys for collection of economic, social and technical data which are essential for planning;
- implementation of the Third Plan in an integrated manner;
- review of progress;
- revision of the Third Five Year Plan as and when necessary with a view to bring it in line with the long-term plan mentioned at (a) above; and

(f) adequate direction and guidance to Planning at district and block levels by Panchayati Raj institutions.

#### कच्चे जूट के मूल्य

- \*१८ { श्री म० ला० द्विवेदी :  
श्री रामेश्वर टांटिया :  
श्री केशरय देव :  
श्री योगेन्द्र झा :  
श्री मुहम्मद ताहिर :  
श्री सुरेन्द्रनाथ द्विवेदी :

क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) कच्चे जूट की कीमतें स्थिर करने के लिये अब तक क्या योजनायें तैयार की गई हैं ;

(ख) इन योजनाओं को लागू करने के लिये क्या कदम उठाये गये हैं ;

(ग) कीमतों को किस स्तर पर स्थिर रखने का विचार है ; और

(घ) जूट की कीमतों को स्थिर करने का पाकिस्तान से आयात किये जलने वाले जूट के मूल्य पर क्या प्रभाव पड़ेगा और भारतीय जूट उत्पादकों को इसमें क्या लाभ होगा ?

**वाणिज्य तथा उद्योग मंत्रालय में अन्तर-राष्ट्रीय व्यापार मंत्री (श्री मनुभाई शाह) :** (क) और (ख). जूट उद्योग ने एक जूट बफर स्टॉक एसोसिएशन बनाई है जिसने १९६१-६२ की फसल में लगभग ११.२५ लाख मन जूट खरीदी है ।

(ग) इसके बारे में नई फसल को ध्यान में रखते हुए विचार किया जायेगा । इस बीच १९६१-६२ के लिये निश्चित की गई कीमतों में कोई भी परिवर्तन नहीं होगा ।

(घ) इस योजना से आयात की गई जूट की कीमत पर कोई असर नहीं पड़ता ।